

COURT-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 98 of 2013

Dated : 7th February, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of:

Punjab State Power Corporation Ltd. ... Appellant(s)

Versus

Punjab State Electricity Regulatory Commission ... Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. Sakesh Kumar
Ms. Shikha Ohri, Mr. Ruth Elwin
Mr. Jasvinder Singh, Jt. Dir. PSERC

ORDER

At the request of learned counsel for the parties, post the matte for further hearing on **24th February, 2014.**

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

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